

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3628/2016

This the 25th day of October, 2016

**Hon'ble Mr.RajVir Sharma, Member (J)**

**Hon'ble Mr.K.N.Shrivastava, Member (A)**

1. Lal Chandra  
S/o. Sh. KareDeenYadav,  
Aged 33 years,  
R/o.130/6, RZY Colony Ajmeri Gate,  
New Delhi.
2. Anil  
S/o. Sh. Ramesh,  
Aged 24 years,  
R/o.Vill-Kami, PO :Tharru, Distt-Sonipat (Haryana)
3. Vivekanand  
S/o. Sh. Angrej  
Aged 26 years,  
R/o.VPO: Godwa, Distt. Sonipat (Haryana)
4. Rakesh  
S/o. Sh. Ram Niwash,  
Aged 27 years,  
R/o.Vill-NainpatarPur, Distt. Sonipat (Haryana)
5. Moti Ram  
S/o. Sh. Bhagwan,  
Aged 32 years,  
R/o.VPO :Thaska (Mahra), Teh-Gohana, Distt. Sonipat (Haryana)
6. Rakesh Yogi  
S/o. Sh. Girraj Pal Yogi  
Aged 41 years,  
R/o.RlyQtr.No. E-13D, Naulkha, Teh-Israna  
Distt.Sonipat.
7. Chander Pal  
S/o. Sh. Balwan,  
Aged 31 years,  
R/o.V. Bhinghol, Near Railway Phattak, C-55  
Distt.Panipat.
8. Vir Singh  
S/o. Sh. Rameshwar

- Aged 28 years,  
R/o.VPO:Sirsadh, Teh-Gohana  
Distt.Sonipat, Haryana.
9. Ram Das Batham  
S/o. Sh. Ram DattBatham  
Aged 35 years,  
R/o. Rly.Qtr. No. E-4/D, Teh-Gohana  
Distt.Sonipat, Haryana.
10. Mahender Pa  
S/o. Sh. GirdhariLal,  
Aged 34 years,  
R/o.M-5, Rly. Colony LalBagh, Shahdara,  
Delhi.
11. Hemant Kumar Sipka  
S/o. Sh. Lalu Ram,  
Aged 34 years,  
R/o.296F, Rly. Colony, Punjab Lain,  
Ghaziabad.
12. Jallu Ram Meena  
S/o. Sh. Jhabbu Ram,  
Aged 28 years,  
R/o.E-8/1, Rly. Colony, Barasquare, Delhi Cantt.
13. Rajeev Sharma  
S/o. Sh. Vishnu Dutt  
Aged 34 years,  
R/o. E-SI/C, Railway Qtr., BGJ, Distt.Jhajjar (HR)
14. Shri Ram  
S/o. Sh. Bhagwani Ram  
Aged 42 years,  
R/o. Sr. Section Engg. (P.Way)  
Bahadurgarh.
15. Jitender Kumar  
S/o. Sh. Jai Bhagwan Ram  
Aged 27 years,  
R/o. H. No. 622/2, Gali No. 4, Line Park,  
Bahadurgarh, Jhajjar, Haryana.
16. Ajit Kumar  
M/o. Smt. Rajni  
Aged 30 years,  
R/o.59/A, Arya Nagar, Railway Colony,  
Ghaziabad.
17. Pintoo Kumar  
S/o. Sh. Narender Prasad

- Aged 25 years,  
R/o.305/D, Arya Nagar, Railway Colony  
Ghaziabad.
18. ChuttanLalMeena  
S/o. Sh. HarPhoolMeena  
Aged 34 years,  
O/o. SSE/P Way/BGZ-I.
19. Dayaram  
S/o. Sh. HazariLal  
Aged 42 years,  
R/o. Rly Qtr. E 151-C, Rly Colony,  
Bahadurgarh, Jhajjar,
20. Sandeep Kumar Tiwar  
S/o. Sh. TrilokNath  
Aged 32 years,  
R/o.31/477, TrilokPuri,  
New Delhi.
21. Jitender Kumar  
S/o. Sh. Raj Kumar  
Aged 30 years,  
R/o.Rly.Qtr. E-14/B, Gohana (Sonipat).
22. Ram Chanderan  
S/o. Sh. Priya Swami  
Aged 53 years,  
R/o.148/2, Rly. Colony, Shivaji Bridge, Delhi
23. Hari Singh  
S/o. Sh. Raj Pal Singh  
Aged 55 years,  
R/o.E-4, Tilak Bridge,  
New Delhi.
24. Priya Swami  
S/W/o. Kaberi  
Aged 53 years,  
R/o. A-I, Tilak Bridge,  
New Delhi.
25. Somotya Ram Meena  
S/o. Sh. BirbalMeena  
Aged 38 years,  
R/o.G/42A Railway Colony, Rohtak
26. Sujit Kumar  
S/o. Sh. Sardar Singh  
Aged 31 years,  
R/o.BhaswanKhurool, Teh-Gohna, Distt.Sonipat

27. Jagdish  
S/o. Sh. Dilip  
Aged 34 years,  
R/o.BhaswanKhurool, Teg. Gohna, Distt. Sonipat
28. Mukesh Kumar  
S/o. Sh. Ram Kumar  
Aged 37 years,  
R/o.VPOThaska, Teh-Gohna, Distt.Sonipat
29. Ram Singh  
S/o. Sh. Abhi Chand  
Aged 54 years,  
R/o.Mandoli, Ganga Colony, Gali No. 8,  
H. No. 151, Delhi-93.
30. Rajeev Kumar  
S/o. Sh. Dharam Pal,  
Aged 31 years,  
R/o. GTRA, H. No. GZ/B, Baghpat,
31. Shri Pal  
S/o. Sh. Nomeeya  
Aged 44 years,  
C/o.130/6, RZY Colony Ajmeri Gate,  
New Delhi.
32. Raj Kumar  
S/o. Sh. Sees Pal  
Aged 32 years,  
R/o.BhaswanKhurool, Teh-Gohna, Distt.Sonipat
33. Amiruddin  
S/o. Sh. Malkhan  
Aged 33 years,  
C/o.R/o.130/6, RZY Colony Ajmeri Gate. ...Applicants  
New Delhi.

(By Advocate :ShriU.Srivastava)

**Versus**

Union of India through

1. The General Manager,  
North Railway,  
Baroda House, New Delhi.
2. The Principal/OIC  
S&T Training Centre Ghaziabad (U.P.) ...Respondents



**ORDER(ORAL)****By Hon'ble Mr.RajVir Sharma, Member(J)**

At the very outset, learned counsel for the applicants prays that they will be satisfied if a direction be issued to the respondents to decide the representation of the applicants dated 20.07.2016 at Annexure A-4 within a time bound manner.

2. In view of the above, we direct the respondents to decide the said representation of the applicants dated 20.07.2016, within a period of three months from the date of receipt of a copy of this order.

3. OA is disposed of accordingly. A copy of the OA be enclosed along with this order.

**MA-3164/2016**

For the reasons stated in the MA, the same is allowed.

**(K.N. Shrivastava)**  
**Member(A)**

/rb/

**(Raj Vir Sharma)**  
**Member(J)**